

Sl. No. 5

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.04.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/5/131/AMR/2022		131	Subhodaya Chemicals Private Limited

ORDER

Ms. Lavanya, Proxy Counsel for the Petitioner present. Mr. Vara Prasad, RoC, Andhra Pradesh on behalf of RD (SER), Hyderabad present in person. For filing objections, by the RD (SER), if any, list the matter on 29.04.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**